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सेवा में,

अवर सचिव (स्थापन शाखा) बिहार विधान सभका सचिवालय पटना

50(E)

विषय :- संपत्ति ब्यौरा के सम्बन्ध में| | | भारोप्सहोदय,

सभा सचिवालय के आदेश संख्या – 345, दिनांक 06.02.2025 के अलोक में संपत्ति

का ब्यौरा संलग्न है |

कृपया इसे सूचनार्थ प्राप्त की जाय |

Abunt 1

13/02/25

विश्वासभाजन
(कौशलेन्द्र कुमार)
प्रशाखा पदाधिकारी
बिहार विधान सभा सचिवालय
पटना |

Declaration of Assets and Liabilities

Year 2024-2025

I, **Kaushalendra Kumar**, son of Kalabati Devi, aged twenty nine years, belonging to Bihar Legislative Assembly secretariat's administrative cadre and presently working as **Section officer** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Deepa Rani (wife)**	Dependant- 1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	.20,000/-	-	N/A	N/A	N/A
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI-44,049 PPF- 100838/-	-	N/A	N/A	N/A
(iii)	Bonds, Nil Debentures and Shares in companies		-	N/A	N/A	N/A
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC: 63,370 P.A. SA-15 lacs	-	N/A	N/A	N/A
(v)	Motor Vehicles (details of make, etc.)	TATA ALTROZ XM+ (2023) BR01FZ7909	-	N/A	N/A	N/A
(vi)	Jewellery (give details of weight and value)	60 gms Rs.3,92,000 (approx.)	-	N/A	N/A	N/A
(vii)	Other assets, such as values of claims / interests	Nil	-	N/A	N/A	N/A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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- * Dependant here means a person substantially dependent on the income of the employee.
- ** Smt. Deepa Rani, working as ASO in Honorable Patna High Court, shall declare her assets in her office as and when required in her office.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name Deepa Rani	Dependant- 1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	-	N/A	N/A	N/A
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	-	N/A	N/A	N/A
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	-	N/A	N/A	N/A
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	-	N/A	N/A	N/A
(v)	Others (such as interest in property)	Nil	-	N/A	N/A	N/A

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10.02.2024
(a)	(i) Loans from Banks	SBI, Gola Road SBI, vidhan mandal	4,07,737/- 33,170/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil -
	(b) dues to departments	Nil .	Nil

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	dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil PAN:- DPBPK1425N	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	N/A
	(iii) Sales Tax [Only in case of proprietary business]	N/A	N/A
	(iv) Property Tax	N/A	N/A

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	110174056374
Gender	:-	M (M/F)
Date of Birth	:-	1 2 0 7 1 9 9 5 (DD/MM/YYYY)
Class/Group	:-	B (gazetted)
Cadre	.:-	Administrative Cadre, Bihar legislative Assembly Secretariat
Home District	:-	Gaya
I hereby d	eclare	that the above details are true to the best of my

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ...

Name of Employee: Kaushalendra Kumar

Place: Patna Designation: Section Officer

Date:10.02.2025 Department:Bihar Legislative Assembly Secretariat